

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO. 291/00331/2016

DATE OF ORDER: 26.05.2016

CORAM

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Virender Singh S/o Shri Hoshiyar Singh, aged about 30 years, presently residing at Plot No. 40, Rakeshwarpuri, Rakhari, Sodala, Jaipur (Raj.). Presently posted at ESIC Model Hospital, Jaipur as post Staff Nurse.

....Applicant
Mr. N.S. Chauhan, counsel for applicant.

VERSUS

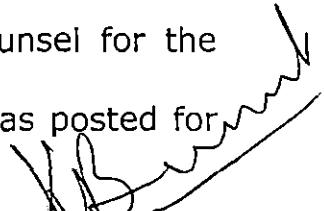
1. Union of India through its Secretary, Ministry of Labour & Employment, Rafi Marg, New Delhi – 110001.
2. Director General, Employees State Insurance Corporation Panchadeep Bhawan, CIG Road, New Delhi – 11002.
3. Medical Superintendent, Employees State Insurance Corporation Model Hospital, Laxmi Nagar, Ajmer Road, Jaipur – 302006.
4. Dr. Munesh Kasana, Medical Superintendent, Employees State Insurance Corporation Model Hospital, Laxmi Nagar, Ajmer Road, Jaipur – 302006.
5. Deputy Director (Administration), Employees State Insurance Corporation Model Hospital, Laxmi Nagar, Ajmer Road, Jaipur – 302006.

....Respondents

ORDER

(Per DR. K.B. SURESH, JUDICIAL MEMBER)

Learned counsel for the applicant had given a letter that since the transfer has been made due to mala fides of the Medical Superintendent, the case may be posted for hearing. Acting on his letter, the case was posted for hearing on 18.05.2016. On that date, apparently learned counsel for the applicant requested for adjournment and then it was posted for



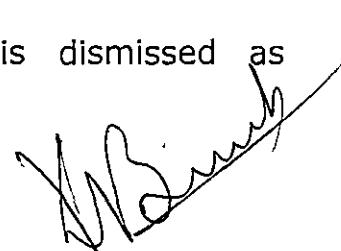
today i.e. on 26.05.2016. Today learned counsel for the applicant is not present. Post the matter on 10.08.2016 for hearing.

2. Shri N.S. Chauhan, learned counsel for the applicant appears later in court and submits that his client has got the required relief and, therefore, the matter has become infructuous and he wants to withdraw this OA. He is permitted to withdraw the OA.

3. Accordingly, the Original Application is dismissed as withdrawn. No costs.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR. K.B. SURESH)
JUDICIAL MEMBER

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